and English versions) under sub-section (I) of section 619A of the Companies Act, 1956 :---

(1) Review by the Government on the working of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 1972-73.

(2) Annual Report of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delbi, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6578/74.]

AGREEMENT BETWEEN GOVERNMENT OF INDIA AND GOVERNMENT OF THE REPUBLIC IRAQ FOR INDO-IRAQ JOINT COMMISSION

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): I beg to lay oa the Table a copy of the Agreement between the Government of India and the Government of the Republic of Iraq for the establishment of a permanent Indo-Iraq Joint Commission for Economic and Technical Cooperation signed in New Delhi on the 28th March, 1974. [Placed in Library. See No. LT-6580/74.]

13.12 HRS.

# ASSENT TO BILLS

SECRETARY-GENERAL: Sir, I lay on the Table following six Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 21st February, 1974 :---

(1) The Appropriation (Vote on Account Bill, 1974.

(2) The North-Eastern Areas (Reorganisation) Amendment Bill, 1974.

(3) The Appropriation (Railways) Bill, 1974.

(4) The Gujarat State Legislature (Delegation of Powers) Bill, 1974.

(5) The Economic Offences (Inapplicability of Limitation) Bill, 1974.

(6) The Gujarat Appropriation Bill, 1974.

13.121 HRS.

STATEMENT BY MEMBER RE. INFOR-MATION GIVEN BY MINISTER ON ALLOCATION OF FOOD SUPPLIES FO STATES

SHRI JYOTIRMOY BOSU (Diamond Harbour): I am in possession of facts to prove that whilst the Government reduced the supply of foodgrains from the Central pool to many States, in case of U.P. and Orissa, where there were mid-term elections, Government in order to further its party cause made greater supply of foodgrains in the months preceding the elections in 1974.

To high light this on 21-3-74, during the Debate on Bibar, I said the following :----

"(Page 12187) And what is the Oantral Government doing? When their demand was one lakh tonnes they made allocation of 35,000 tonnes and they actually gave only 30,000 tonnes. For Nevember when the demand was one lakh tonnes the allocation was 25,000 tonnes and the supply was 21,000 tonnes. The same figures were there for the next month also. So the Centre is also playing politics on food there"

The Minister of Home Affairs, Shri Uma Shankar Dikshit, while replying to the Debate stated :

"(Page 12378/9) What I said was that from October allocation of quantities had been reduced for all States."

I regret to say that the Minister has deliberately misled the House by saying something which he knew to be untrue and the following facts will substantiate my allegations.

## 199 Statement by Member

MARCH 29, 1974

Statement by 200 Member

[Shri Jyotirmoy Bosu]

for Food gave the following figures :

In reply to my Starred Question No. 325 dated 18-3-74 Shri Shinde, Minister of State

							(In	'000 metric	tonnes)
Orissa							Novembe	r December	January
Demand							25.0	15.0	20 •0
Allocation							8.0	9.0	8-0
Supply						•	5.9	6.6	8.6
U.P.					0	ctober	November	December	January
Demand					8	0.0	114 .0	114-0	114 .0
Allocation					2	<b>5 ∙0</b>	<i>?5 ∙</i> 0	50 -0	50 ·0
Supply	•	•		•	:	22 •0	25 .7	43.6	53 -9

It could thus be seen that Mr. Uma Shankar Dikshit's statement is far from true. In case of U.P. the rise was even 230% when compared between October and January supplies. This is very serious matter and the Minister must give his explanation before the House.

THE MINISTER OF HOME AFFAIRS (SHRI UMA SHANKAR DIKSHIT): Sir, during my speech in this House on the 21st March, 1974 on the Bihar situation, I had made references to the general food situation and supply of foodgrains from the Central pool to Bihar. In reply to the point made by one Hon'ble Member that the foodgrains allocated to Bihar were less than the demand, I had said, I quote:

"There was a general pattern of reduction, and reduction took place about the month of October when the new crop began to come." (page 12337).

When my figures were shallenged I had said :

"I am giving the information which has been given by responsible quarters in the Ministry of Food today itself." (page 12338).

Upon this Shri Jyotirmoy Bosu said, I quote :

"My point of Order is this The Hon' ble Minister has stated that 'these are the figures that have been given to me by responsible quarters.' I want a further clarification. Will the Minister kindly take the responsibility for what he says .....? He should clearly state here whether he takes full responsibility for what he has stated with regard to the supply and procurement of foodgrains to Bihar from the Centre" (page 12340).

I had in reply said :

"If I have made a factual error I will either correct it myself or the Hon"ble member can always come up and raise it. I will be open to correction or open to criticism." (page 12340).

I have since consulted the records including the statement furnished by the Minister of State for Food in reply to Starred question No. 325 dated March 18, 1974. After I have completed the speech and Shri Madhu Limaye again referred to the allocations to Bihar I said :

"What I said was that from October allocations of quantities had been reduced for all States." (page 12379).

While the statement furnished by the Minister of State for Food lends support to the general pattern that I had earlier talked about both in relation to total supplies and the allocation to a majority of States, it shows that in respect of aix States namely Himachal Pradesh, Meghalaya, Punjab, Tamilnadu, UP and West Bengal, this general pattern did not obtain inasmuch as the allocations for the months immediately following October 1973 were not reduced. The reference to all States in my statement was inadvertant.

# 201 Statement by CHAITRA 8, 1896 (SAKA) Member

As far as I can recollect and have been able to ascertain from the records Shri Jyotirmoy Bosu did not make any reference to the allocations to any State other than Bihar. He said :

"And what is the Central Government doing? When their demand was 100 thousand tons they made an allocation of 35 thousand tons and they actually gave only 30 thousand tons. For November when the demand was 100 thousand tons the allocation was thousand tons and the supply was 21 thousand tons."

Apart from this and his statement challenging my figures to which I have earlier referred, Shri Jyotirmoy Bosu did not to the best of my recollection, raise any other point relating to allocation of foodgrains.

I had confined myself to a description of the situation in Bihar because the debate was on Bihar and had made certain points regarding the supply of foodgrains from the Central pool to Bihar in the overall context of the allocation from the Central pool. There was no question of any intention of misleading the House.

SHRI JYOTIRMOY BOSU: On a point of order. The hon. Home Minister should know that it is immaterial whether I have stated this or some other Member has stated this because when somebody makes a statement ...

MR. DEPUTY-SPEAKER : You rose on a point of order.

SHRI JYOTIRMOY BOSU: When something comes on the floor of the House, it becomes the property of the House. My point of order is that the Home Minister is again throwing dust into the eyes of the House.

भी मधु लिमये (बांका) : उपाध्यक्ष महोदय, मेरा पायन्ट आफ़ आर्डर है। मन्ती महोदय ने अभी जो सफ़ाई देने का प्रयास किया है, वह बिल्कुल बेमतलब और बेबुनियाद है। वह सदन को गुमराह कर रहे है। मैने अपने भाषण के दौरान यहां कहा था कि जनवरी, 1973 से जमवरी, 1974 तक पूरे साल में बिहार को सिर्फ़ 27 प्रतिशत अनाज दिया गया, अब कि पश्चिमी बंगाल को 73 प्रतिशत और केरस को 75 प्रतिशत दिया गया। मन्त्री महोदय ने जान-दूझ कर सदन को गुमराह किया है। इस पर तो प्रिविलेज का सवाल उठना चाहिए।

MR. DEPUTY-SPEAKER: There is no point of order.

SHRI SAMAR GUHA (Contai) : I wish to submit one thing. It is not a point of order I met you ...

MR. DEPUTY-SPEAKER: Order please I cannot do irregular things. Why do you want me to do irregular things? I don't want to mention the subject. That means something else, which is very different. I would advise you not to bring this.

SHRI SAMAR GUHA : I am sorry, Sir, if I cannot do it.

MR. DEPUTY-SPEAKER: This is not the proper time.

SHRI SAMAR GUHA: I am not exactly raising the issue of food, but it is in connection with it.

MR. DEPUTY-SPEAKER : Don't bring in such things. Shri Vayalar Ravi.

SHRI SAMAR GUHA : Sir, my submission is this ...

MR. DEPUTY-SPEAKER: Mr. Samar Guha, don't force me to do irregular things. That creates difficulty for everybody.

SHRI SAMAR GUHA: Charges are levelled against me that I instigated Anand Marg and other things. I have done lot of things to get the information, Sir. I have written to you.

MR. DEPUTY-SPEAKER: Writing to me does not mean that you got my permission, you met me; I explained the difficulty. I think that must be enough. Order please.

SHRI SAMAR GUHA : Two minutes, Sir.

MR. DEPUTY-SPEAKER: I will give even more than two minutes if it is a regular thing. If it is irregular I cannot give. Shri Vayalar Ravi. 13.22 HBS.

## MATTERS UNDER RULE 377

## (i) REPORTED ATROCITIES ON HARIJANS IN GONDA DISTRICT, U.P.

SHRI VAYALAR RAVI (Chirayinkil) : I call the attention of yourself and the House to the report of the burning inflicted on Harijan villagers in Gonda. This is not a new thing. Reprisals on Harijans are reported all over the country. Now it has happened in Achalanagar. 9 Harijans are injured; 12 Harijans are missing. This is not a new thing. Even during the earlier part of this month, on the 11th of this month, the same thing happened in Meerut. The police had not taken any action. It happened in Buran village. It was reported to the Police. No action was taken. These atrocities are being committed. Police do not taken action. This happened because there was a real threat to these people and they were told, don't exercise your franchise, if you exercise your franchise in favour of the congress you will be looted, you will be killed Kulaks and exploiters are threatening them. BKD and other parties have been doing it, to bring pressure on the Harijans. My only request is this that Harijans must be given full protection. They are honest citizens of the country and they must be allowed to live peacefully. Full police protection should be given to them. Regarding Meerut, the Memorandum was submit ed to the Chief Minister. No action has been taken so far. If action had been taken against those who committed the atrocities, such things would have stopped. My request to you and to the Home Minister is this : Please take this seriously. Although this issue has been raised several times in the House. I am sorry to say that no action has been taken so far and such incidents have not been prevented so far. You could not prevent that so far They were allowed to go scot-free. I expect the hon-Home Minister to give his attention to this very serious matter and to give protection to the harijans,

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, may I make a submission ?

MR. DEPUTY-SPEAKER : I shall come to you, Your name comes later, Shri Bhaura.

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औं मान सिंह भौरा (मंटिडा) : मुझे भी बही उठाना था। राजस्थान में 250 सी॰ पी॰ एम॰ वर्करों ने हरिजनों पर हमसा किया..... (ज्यबधान)....

भी क्योतिर्मव बतुः यह गलत वात है। कौन से अखवार में छपा है? पैट्रियट में छपा है? ..... (व्यवधान).....

Sir, this is absolutely wrong. It is a concocted story. This House is being used for maligning the Members.

MR. DEPUTY-SPEAKER : Let him read it out.

SHRI B. S. BHAURA : Sir, I read from the Patriot dated 29-3-74 I quote :

"An attack by about 250 workers of the C P.M. on the harijans of a village in Govindgarh tehsil in Alwar district and setting their houses on fire was the subject of an adjournment motion in the Rajasthan Assembly today."

SHRI JYOTIRMOY BOSU: First of all let me state that whatever is said here has gone on record. The happenings concerning harijans are going on in the last three years. In the State of U.P. alone, series of incidents of atrocities on harijans have taken place and the figures are :--

First	year	94
Secon	d year	164

I should congratulate Shri Dikshit for this jump from 94 to 164. Last year, 265 cases of atrocities on harijans were committed. This is happening in Gonda. And on last Tuesday, in a village, named, Jalnagar 30 k.m. from Gonda, this unfortunate incident took place wherein a harijan villager was set on fire and nine others were seriously injured and 12 otherswomen and children-have been kidnapped.

My submission specifically is this. You are here and the Minister is also here. And I would like you to advise the Home Minister to make a factual statement on what has happened and what steps they have taken in the matter. If they do not do that, we shall consider it that they are hand-in-glove with the police and these upper class Hindus in suppressing the facts.